

(b) if so, the main features of this scheme and when it will be put into operation?

The Minister of Industry (Shri Kanungo): (a) and (b): The Metal Corporation of India, a private limited company, has been licensed to set up a new Zinc Smelter at Udaipur and also to expand their existing Lead Smelter at Tundoo (Bihar) for refining the lead/zinc ores mined by the Corporation from their mines in Zawar near Udaipur. The Zinc Smelter is nearing completion and is expected to go into production by the middle of 1964. The expansion of the Lead Smelter is also under way. The Corporation will also manufacture cadmium and sulphuric acid for further manufacture of superphosphates as by-products at their Zinc Smelter.

Decontrol of Steel

230. {
 Shri Yashpal Singh:
 Shri Bishanchander Seth:
 Shri Indrajit Gupta:
 Shri Ramachandra Ulaka:
 Shri Dhuleshwar Meena:
 Shri Bhagwat Jha Azad:
 Shri Himatsingka:
 Shri S. M. Banerjee:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the Raj Committee Report on Decontrol of Iron and Steel distribution has been received by Government;

(b) if so, the main recommendations made by the Committee; and

(c) how many of them have been accepted by Government?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) No, Sir. Only an interim report has been received.

(b) and (c). Do not arise.

Marketing of Indian Products Abroad

231. {
 Shri Yashpal Singh:
 Shri Shree Narayan Das:
 Shri Warior:
 Shri Vasudevan Nair:
 Shri M. N. Swamy:
 Shri Subodh Hansda:
 Shri P. C. Borooh:
 Shri Sidheshwar Prashad:
 Shri P. R. Chakraverti:
 Dr. L. M. Singhvi:
 Shri Indrajit Gupta:
 Shri Bhagwat Jha Azad:

Will the Minister of International Trade be pleased to state:

(a) whether Government have finalised a scheme to develop the marketing of Indian products and commodities in foreign countries; and

(b) if so, the salient features thereof?

The Minister of International Trade (Shri Manubhai Shah): (a) and (b) The Government of India have recently constituted a Marketing Development Fund to assist Export Promotion Councils, Commodity Boards, Export Houses and other Organisations interested in exports as well as individual exporters, for meeting expenditure to be incurred on their schemes and projects for the development of markets for Indian goods and commodities abroad. The extent of assistance from the Fund for various Export Promotion schemes and the conditions attached thereto are laid down in a Code of Grants-in-aid formulated in this regard a copy of which is laid on the Table of the House. [Placed in Library. See No. LT-1450/63]

New procedure of Voting

232. {
 Shri Yashpal Singh:
 Shri Bishanchander Seth:

Will the Minister of Law be pleased to state:

(a) whether it is a fact that a new procedure of voting in Madhya Pradesh bye-election was introduced;

(b) if so, how far this procedure was successful;